

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3064
TO BE ANSWERED ON DECEMBER 18, 2025**

STATUS OF IMPLEMENTATION AND OUTCOMES OF AMRUT

**NO. 3064. SHRI ANUP SANJAY DHOTRE:
SHRI VISHWESHWAR HEGDE KAGERI:
SHRI MANOJ TIWARI:
SHRI MUKESHKUMAR CHANDRAKAANT DALAL:
SHRI P C MOHAN:
DR. HEMANT VISHNU SAVARA:
SMT. MAHIMA KUMARI MEWAR:
SMT. ANITA NAGARSINGH CHOUHAN:
SHRI DAMODAR AGRAWAL:
SHRI CAPTAIN BRIJESH CHOWTA:
MS. KANGNA RANAUT:
SHRI BHARTRUHARI MAHTAB:
SHRI ANIL FIROJIYA:
SHRI YOGENDER CHANDOLIA:
SHRI PRATAP CHANDRA SARANGI:
SHRI BIBHU PRASAD TARAI:
SHRI JUGAL KISHORE:
SHRI GODAM NAGESH:
SMT. SMITA UDAY WAGH:
DR. VINOD KUMAR BIND:
SMT. APARAJITA SARANGI:
SHRI NABA CHARAN MAJHI:
SHRI KHAGEN MURMU:
SHRI DHAVAL LAXMANBHAI PATEL:
SHRI YADUVEER WADIYAR:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the present status of implementation of the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and AMRUT 2.0 along with the latest progress of water supply, sewerage, septage management and storm-water drainage projects, State/UT-wise including the National Capital Territory of Delhi, Karnataka, particularly for Dakshina Kannada district and Mangalore City Corporation, Madhya Pradesh, particularly for Ratlam Lok Sabha Constituency and Maharashtra, particularly for Jalgaon Lok Sabha Constituency and Palghar district;**

- (b) the details of the funds allocated, released and utilised under AMRUT and AMRUT 2.0 during each of the last three financial years, project and State/UT-wise including Karnataka, particularly for Bengaluru and Dakshina Kannada, Jammu and Kashmir, Himachal Pradesh and Maharashtra, particularly for Jalgaon Lok Sabha Constituency;
- (c) whether the Government has carried out any assessment of the impact of AMRUT and AMRUT 2.0 on expanding access to piped water supply, improving water quality and enhancing sewerage coverage in urban areas;
- (d) if so, the key findings of such assessments and the improvements recorded State/UT-wise including Karnataka, particularly for Bengaluru and other cities and Maharashtra, particularly for Jalgaon Lok Sabha Constituency; and
- (e) the number of water bodies and green spaces rejuvenated or developed under AMRUT and AMRUT 2.0, State/UT-wise and district-wise including Karnataka, particularly for Bengaluru, Dakshin Kannada district and other urban local bodies, Rajasthan, Himachal Pradesh, Delhi and Maharashtra, particularly for Jalgaon Lok Sabha Constituency?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) & (b): As reported by the State/ Union Territories (UTs) on Atal Mission for Rejuvenation and Urban Transformation (AMRUT) portal, States/UTs have grounded 6,008 projects worth ₹83,463 crore under AMRUT, of which works worth ₹80,469 crore have been physically completed. In water supply sector, States/ UTs have taken up 1,403 projects worth ₹43,359.78 crore of which physical works worth ₹42,073.22 crore have been completed; in sewerage and septage management sector, 890 projects worth ₹34,459.46 crore have been taken up of which physical works worth ₹33,013.53 crore have been completed; and in storm water drainage sector, 838 projects worth ₹3,016.82 crore have been taken up of which physical works worth ₹2,828.71 crore have been completed. State/ UT-wise details of the progress in water supply, sewerage, septage management and stormwater drainage projects under AMRUT including Delhi, Karnataka, Madhya Pradesh and Maharashtra, are given in Annexure – I.

Under AMRUT 2.0, a total of 8,804 projects worth ₹1,93,427.02 crore submitted by States/UTs have been approved which includes 3,516 water supply projects worth ₹1,18,226.61 crore and 588 sewerage/ septage management projects worth ₹67,840.59 crore. In water supply sector,

2,859 projects worth ₹77,504.05 crore and in sewerage/ septage management sector 433 projects worth ₹38,739.90 crore have been grounded. The remaining projects are at various stages of tender/ Detailed Project Report (DPR) stage. State-wise details of the progress in water supply and sewerage/ septage management projects under AMRUT 2.0 including Delhi, Karnataka, Madhya Pradesh and Maharashtra, are given in Annexure – II.

In Dakshin Kannada district of Karnataka, Mangalore city is covered under AMRUT in which one water supply project worth ₹35.52 crore and one storm water drainage project worth ₹3.66 crore were taken up, which have been completed. Three sewerage projects worth ₹160.19 crore taken up under AMRUT have been grounded of which works worth ₹98.31 crore have been completed. Under AMRUT 2.0, 6 water supply projects worth ₹325.11 crore have been grounded of which physical works worth ₹185.94 crore have been completed.

In Ratlam Lok Sabha constituency of Madhya Pradesh, Ratlam city is covered under AMRUT in which one sewerage and septage management project worth ₹141.44 crore and one storm water drainage project worth ₹13.53 crore were taken up, which have been completed. Under AMRUT 2.0, 15 water supply projects worth ₹199.54 crore have been approved and grounded with physical works worth ₹75.06 crore have been completed; one sewerage and septage management project worth ₹48.40 crore have been approved and grounded with physical works worth ₹1.19 crore has been completed so far.

In Jalgaon Lok Sabha constituency of Maharashtra, two water supply projects worth ₹344.09 crore have been grounded under AMRUT of which works worth ₹341.36 crore have been completed. Two sewerage projects worth ₹205.93 crore taken up under AMRUT have been completed. Under AMRUT 2.0, 13 water supply projects worth ₹987.48 crore have been approved of which 12 projects worth 841.81 crore have been grounded.

In Palghar district of Maharashtra, 3 water supply projects worth ₹547.53 crore have been grounded under AMRUT of which works worth ₹545.25 crore have been completed. Under AMRUT 2.0, 3 water supply projects worth ₹634.67 crore have been approved and grounded with physical works worth ₹240.68 crore have been completed. One sewerage/ septage management project worth ₹529.74 crore approved under AMRUT 2.0 has been grounded of which works worth ₹86.82 crore have been physically completed.

Under AMRUT and AMRUT 2.0, Central Assistance have been allocated at the beginning of the Missions and not year-wise. State-wise details of Central Assistance allocated for projects under these Missions and funds released during the last three financial years is at Annexure – III and IV for AMRUT and AMRUT 2.0 respectively.

(c) & (d): NITI Aayog had conducted a review in June 2020 on the evaluation of Centrally Sponsored Schemes in the Urban Transformation Sector, including AMRUT. The study assessed key parameters such as coverage, incorporation of universal design, gender mainstreaming, pro-poor design, migration, and beneficiary targeting. The performance under the scheme was reported satisfactory as it aims to improve the quality of life of all including the poor and disadvantaged. NITI Aayog has also evaluated the Mission during the year 2025. The evaluation report indicates that the Mission has led to increased coverage, improved water supply duration and usage pattern. For sewerage and septage management, significant infrastructure milestones were achieved.

(e): Under AMRUT, 9 water body rejuvenation projects have been taken up of which 8 projects have been completed. Under AMRUT 2.0, 3,031 water body rejuvenation projects have been approved of which 705 projects have been completed. State-wise details of water body rejuvenation projects completed under AMRUT and AMRUT 2.0 including Karnataka, Rajasthan, Himachal Pradesh, Delhi and Maharashtra is at Annexure – V.

In parks and green spaces sector, under AMRUT, State/UTs have taken up 2,529 projects worth ₹ 1,606.31 crore for development of parks and green spaces. Under AMRUT 2.0, 1,669 projects worth ₹1,089.31 crore have been approved under parks and green spaces sector. State-wise details of park projects completed and area of parks developed so far including Karnataka, Rajasthan, Himachal Pradesh, Delhi and Maharashtra are given in Annexure – VI.

In Bengaluru, Dakshin Kannada district and other urban local bodies of Karnataka, 180 park projects and one water body rejuvenation project have been completed under AMRUT.

In Jalgaon Lok Sabha Constituency of Maharashtra, 7 park projects have been completed under AMRUT/ AMRUT 2.0.

ANNEXURE – I REFERRED TO IN REPLY TO PART (a) AND (b) OF UNSTARRED QUESTION NO. 3064 REGARDING “STATUS OF IMPLEMENTATION AND OUTCOMES OF AMRUT”, DUE FOR ANSWER IN THE LOK SABHA ON 18.12.2025

State-wise details of the progress on water supply, sewerage, septage management and stormwater drainage projects under AMRUT

(as on 20.11.2025)

Sl. No.	State/ UT	Sector	Projects Grounded		Works Physically completed
			No.	Amount in ₹ cr	Amount in ₹ cr
1	Andaman and Nicobar Islands	Water Supply	68	6.61	6.35
		Drainage	8	4.02	4.02
2	Andhra Pradesh	Water Supply	73	2319.77	2,126.71
		Sewerage and Septage Management	40	590.78	362.11
		Drainage	14	342.72	198.76
3	Arunachal Pradesh	Water Supply	4	33.12	33.12
		Sewerage and Septage Management	2	53.5	42.08
		Drainage	3	40.37	40.37
4	Assam	Water Supply	4	609.73	609.73
5	Bihar	Water Supply	37	2306.63	2,266.85
		Drainage	3	237.99	211.00
6	Chandigarh	Water Supply	7	35.87	35.87
		Sewerage and Septage Management	2	20.2	20.20
7	Chhattisgarh	Water Supply	84	2048.35	2,038.85
		Sewerage and Septage Management	30	379.17	379.17
8	Dadra and Nagar Haveli and Daman and Diu	Water Supply	1	41.28	41.28
		Sewerage and Septage Management	2	21.96	21.96
9	Delhi	Water Supply	9	245.64	244.26
		Sewerage and Septage Management	7	408.79	386.88
		Drainage	3	5.38	5.38
10	Goa	Water Supply	3	96.63	92.43
		Sewerage and Septage Management	3	117.53	117.53
11	Gujarat	Water Supply	132	1718.92	1,717.02
		Sewerage and Septage Management	98	2943.89	2,942.26
		Drainage	36	224.49	224.03
12	Haryana	Water Supply	40	770.19	732.61
		Sewerage and Septage Management	44	1655.23	1,602.68
		Drainage	19	452.37	442.04
13	Himachal Pradesh	Water Supply	25	83.3	82.98
		Sewerage and Septage Management	14	99.71	99.71
		Drainage	10	31.91	31.91
14	Jammu and Kashmir	Water Supply	2	26	26.00
		Sewerage and Septage Management	15	137.26	135.98
		Drainage	36	184.73	184.73
15	Jharkhand	Water Supply	15	1334.18	1,069.68
		Sewerage and Septage Management	9	251.5	200.08
16	Karnataka	Water Supply	44	2213.09	2,113.08
		Sewerage and Septage Management	55	2499.92	2,403.01
		Drainage	83	238.06	238.06
17	Kerala	Water Supply	216	1518.22	1,448.07
		Sewerage and Septage Management	152	385.93	340.46
		Drainage	535	363.4	358.38
18	Ladakh	Water Supply	9	32.15	20.63
		Sewerage and Septage Management	2	4.96	4.93
19	Lakshadweep	Water Supply	3	2.34	2.34
20	Madhya Pradesh	Water Supply	32	2280.8	2,277.93
		Sewerage and Septage Management	29	3882.63	3,658.33
		Drainage	23	248.32	248.32
21	Maharashtra	Water Supply	43	4446.06	4,330.77
		Sewerage and Septage Management	36	3294.03	3,200.37
		Drainage	1	94.06	94.06
22	Manipur	Water Supply	3	207.37	199.08
23	Meghalaya	Water Supply	5	22.7	22.52
		Sewerage and Septage Management	2	57.13	57.13
24	Mizoram	Water Supply	3	51.68	51.68
		Sewerage and Septage Management	3	13.73	13.73
		Drainage	3	57.2	57.20
25	Nagaland	Water Supply	2	8	8.00
		Sewerage and Septage Management	2	8	7.95
		Drainage	8	79.75	78.40
26	Odisha	Water Supply	130	1535.57	1,535.57
		Sewerage and Septage Management	13	138.21	138.21

Sl. No.	State/ UT	Sector	Projects Grounded		Works Physically completed
			No.	Amount in ₹ cr	Amount in ₹ cr
27	Puducherry	Water Supply	5	51.03	50.83
		Sewerage and Septage Management	9	11.43	11.07
28	Punjab	Water Supply	58	1242.28	1,039.97
		Sewerage and Septage Management	62	1504.65	1,449.03
29	Rajasthan	Water Supply	31	1008.22	995.06
		Sewerage and Septage Management	30	2360.19	2,328.55
		Drainage	6	63.07	63.07
30	Sikkim	Water Supply	2	5	5.00
		Drainage	25	14.91	14.91
31	Tamil Nadu	Water Supply	18	7436.02	7,330.96
		Sewerage and Septage Management	18	5670.8	5,301.12
32	Telangana	Water Supply	27	1424.09	1,424.09
		Sewerage and Septage Management	4	203.3	203.30
33	Tripura	Water Supply	6	145.19	145.19
		Sewerage and Septage Management	1	11.42	11.42
34	Uttar Pradesh	Water Supply	169	4237.56	4,177.38
		Sewerage and Septage Management	159	7353.01	7,196.96
35	Uttarakhand	Water Supply	47	355.23	352.05
		Sewerage and Septage Management	44	188.1	184.81
		Drainage	15	32.57	32.57
36	West Bengal	Water Supply	46	3460.96	3,419.28
		Sewerage and Septage Management	3	192.5	192.50
		Drainage	7	301.5	301.50
Total			3131	80836.06	77,915.45

**ANNEXURE – II REFERRED TO IN REPLY TO PART (a) AND (b) OF UNSTARRED QUESTION NO. 3064 REGARDING
“STATUS OF IMPLEMENTATION AND OUTCOMES OF AMRUT”, DUE FOR ANSWER IN THE LOK SABHA ON 18.12.2025**

State-wise details of the progress on water supply and sewerage, septage management projects under AMRUT 2.0

(as on 20.11.2025)

Sl. No.	State/ UT	Water Supply					Sewerage/Septage Management				
		Projects approved		Projects grounded			Projects approved		Projects grounded		
		No	Amount (₹ cr)	No	Amount (₹ cr)	Works physically completed (₹ cr)	No	Amount (₹ cr)	No	Amount (₹ cr)	Works physically completed (₹ cr)
1	Andaman and Nicobar Islands	56	33.94	45	18.85	4.47					
2	Andhra Pradesh	240	6,524.47	117	2,003.69	315.96	70	2,468.12	41	525.89	272.35
3	Arunachal Pradesh	7	169.27	7	169.27	23.34					
4	Assam	25	876.16	24	818.87	264.84	2	67.34	2	66.42	0.00
5	Bihar	22	3,232.73	3	357.24	0.00	17	5,195.36			
6	Chandigarh	2	60.00	1	27.14	1.63	4	115.08	3	78.54	53.49
7	Chhattisgarh	45	2,362.15	31	1,570.46	538.47	5	645.37	4	495.87	0.00
8	Dadra and Nagar Haveli and Daman and Diu						1	63.47	1	63.47	39.15
9	Delhi	2	314.39				38	4,832.35	13	491.17	292.90
10	Goa	26	149.36	20	124.20	70.45	1	21.26	1	18.47	10.34
11	Gujarat	441	8,670.65	413	8,479.82	4,679.69	167	6,877.24	162	5,734.33	3,240.21
12	Haryana	61	2,470.30	53	1,202.96	604.52	16	1,353.24	13	305.10	53.34
13	Himachal Pradesh	17	298.87	17	275.81	143.94	2	11.60	2	11.60	3.87
14	Jammu and Kashmir	65	621.90	62	341.31	65.76	3	373.35	3	330.44	22.70
15	Jharkhand	17	1,782.03	12	1,526.93	74.79	1	2,284.02			
16	Karnataka	227	9,574.39	214	8,559.59	2,478.22					
17	Kerala	248	2,412.79	191	1,417.35	654.71	45	1,147.34	28	140.15	34.90
18	Ladakh	2	707.89				2	192.05	1	61.23	6.07
19	Madhya Pradesh	297	6,877.53	268	5,965.19	1,256.01	36	5,432.04	17	2,849.57	164.26
20	Maharashtra	116	15,814.93	102	12,170.24	5,492.90	46	12,510.96	34	8,011.87	2,385.01
21	Manipur	44	186.85	1	1.48	1.13					
22	Meghalaya	1	121.00	1	121.00	105.27					
23	Mizoram	19	105.81	19	105.81	49.61	1	39.22	1	38.16	7.18
24	Nagaland	23	111.16	23	97.00	0.00	2	93.92	1	61.63	36.98
25	Odisha	212	3,848.76	201	3,577.62	2,057.47					
26	Puducherry	6	79.48	5	62.50	47.37	4	107.14	3	87.42	56.85
27	Punjab	152	2,980.78	129	1,104.98	408.92	12	541.86	3	189.92	11.08
28	Rajasthan	178	5,099.47	81	1,161.39	80.48	43	5,673.70	37	4,497.72	2,487.23
29	Sikkim	5	47.37	5	47.36	33.92					
30	Tamil Nadu	201	7,721.59	198	5,993.26	4,347.00	30	6,623.40	29	5,974.67	2,662.70
31	Telangana	98	3,429.04	98	3,429.04	855.92	12	5,775.11	12	5,901.35	201.95
32	Tripura	9	169.07	9	158.25	133.92					
33	Uttar Pradesh	416	21,209.76	308	9,374.08	4,100.86	26	5,054.93	21	2,719.96	1,264.38
34	Uttarakhand	27	711.19	18	285.57	99.63					
35	West Bengal	209	9,451.54	183	6,955.79	2,634.18	2	341.11	1	84.94	24.91
	Grand Total	3,516	1,18,226.61	2,859	77,504.05	31,625.39	588	67,840.59	433	38,739.90	13,331.85

*Lakshadweep has not submitted any project for approval.

ANNEXURE – III REFERRED TO IN REPLY TO PART (a) AND (b) OF UNSTARRED QUESTION NO. 3064 REGARDING “STATUS OF IMPLEMENTATION AND OUTCOMES OF AMRUT”, DUE FOR ANSWER IN THE LOK SABHA ON 18.12.2025

State-wise details of funds allocated and released to States during the last three financial years under AMRUT (as on 20.11.2025)

(Amount in ₹ crore)

S.No.	State / UT	Total Central Assistance for projects under AMRUT	CA released for projects during the last 03 financial years
1	Andaman and Nicobar Islands*	10.82	-
2	Andhra Pradesh	1,056.62	183.5
3	Arunachal Pradesh	126.22	17.37
4	Assam	591.42	258.84
5	Bihar	1,164.80	90.28
6	Chandigarh*	54.09	-
7	Chhattisgarh*	1,009.74	-
8	Dadra and Nagar Haveli*	10.82	-
	Daman and Diu	18.03	14.43
9	Delhi	802.31	155.53
10	Goa	104.58	41.84
11	Gujarat	2,069.96	300
12	Haryana	764.51	9.43
13	Himachal Pradesh*	274.07	-
14	Jammu and Kashmir*	500.62	-
15	Ladakh	79.19	1.8
16	Jharkhand*	566.17	-
17	Karnataka*	2,318.79	-
18	Kerala	1,161.20	207.23
19	Lakshadweep*	3.61	-
20	Madhya Pradesh*	2,592.86	-
21	Maharashtra	3,534.08	249.94
22	Manipur*	162.28	-
23	Meghalaya	72.12	39.42
24	Mizoram	126.22	5.65
25	Nagaland	108.19	30.69
26	Odisha*	796.97	-
27	Puducherry	64.91	19.66
28	Punjab	1,204.47	204.87
29	Rajasthan	1,541.95	53.26
30	Sikkim	36.06	2.97
31	Tamil Nadu	4,756.58	828.95
32	Telangana*	832.6	-
33	Tripura*	133.43	-
34	Uttar Pradesh	4,922.46	1,027.09
35	Uttarakhand*	533.72	-
36	West Bengal*	1,929.32	-
	Total	36,035.79	3,742.73

* No CA has been released for AMRUT projects to these States /UTs in the past three financial years (FY 22-23, 23-24 & 24-25)

ANNEXURE – IV REFERRED TO IN REPLY TO PART (a) AND (b) OF UNSTARRED QUESTION NO. 3064 REGARDING “STATUS OF IMPLEMENTATION AND OUTCOMES OF AMRUT”, DUE FOR ANSWER IN THE LOK SABHA ON 18.12.2025

State-wise details of funds allocated and released to States during the last three financial years under AMRUT 2.0 (as on 20.11.2025)

(Amount in ₹ crore)

Sl. No.	State	Committed Central Assistance for Projects under AMRUT 2.0	CA released for projects During the last three financial years
1	Andaman And Nicobar Islands	36	5.51
2	Andhra Pradesh	2948	589.55
3	Arunachal Pradesh	226	29.5
4	Assam	775	165.68
5	Bihar	2628	410.77
6	Chandigarh	170	33
7	Chhattisgarh	1303	182.52
8	Dadra And Nagar Haveli And Daman And Diu	30	6
9	Delhi	2885	282.66
10	Goa	85	15.76
11	Gujarat	4512	1305.47
12	Haryana	1496	245.14
13	Himachal Pradesh	256	127.67
14	Jammu And Kashmir	867	158.6
15	Jharkhand	1183	38.99
16	Karnataka	4628	1294.04
17	Kerala	1374	205.44
18	Ladakh	128	11.7
19	Lakshadweep*	2	0
20	Madhya Pradesh	4065	153.77
21	Maharashtra	9310	2133.66
22	Manipur	170	17.05
23	Meghalaya	111	86.77
24	Mizoram	143	28
25	Nagaland	176	35.19
26	Odisha	1373	396.57
27	Puducherry	150	47.04
28	Punjab	1836	254.69
29	Rajasthan	3552	695.45
30	Sikkim	40	8
31	Tamil Nadu	4942	1614.93
32	Telangana*	2789	0
33	Tripura	157	79.11
34	Uttar Pradesh	8161	1296.67
35	Uttarakhand	585	75.92
36	West Bengal	3658	495.65
	Total	66,750	12,526.47

*- No CA has been released for AMRUT 2.0 projects to these States /UTs in the past three financial years (FY 22-23, 23-24 & 24-25)

ANNEXURE – V REFERRED TO IN REPLY TO PART (e) OF UNSTARRED QUESTION NO. 3064 REGARDING “STATUS OF IMPLEMENTATION AND OUTCOMES OF AMRUT”, DUE FOR ANSWER IN THE LOK SABHA ON 18.12.2025

State-wise number of water body rejuvenation projects completed under AMRUT
(as on 20.11.2025)

Sl. No.	State/ UT	No. of completed water body rejuvenation projects
1	Bihar	1
2	Delhi	1
3	Karnataka	1
4	Kerala	4
5	Uttar Pradesh	1
	Grand Total	8

State-wise number of water body rejuvenation projects completed under AMRUT 2.0

Sl. No.	State/ UT	No. of completed water body rejuvenation projects
1	Andhra Pradesh	69
2	Arunachal Pradesh	2
3	Assam	13
4	Delhi	15
5	Gujarat	49
6	Himachal Pradesh	10
7	Jammu And Kashmir	15
8	Jharkhand	24
9	Kerala	77
10	Madhya Pradesh	120
11	Maharashtra	11
12	Odisha	4
13	Puducherry	3
14	Rajasthan	18
15	Sikkim	1
16	Tamil Nadu	269
17	Tripura	2
18	West Bengal	3
	Grand Total	705

ANNEXURE – VI REFERRED TO IN REPLY TO PART (e) OF UNSTARRED QUESTION NO. 3064 REGARDING “STATUS OF IMPLEMENTATION AND OUTCOMES OF AMRUT”, DUE FOR ANSWER IN THE LOK SABHA ON 18.12.2025

State-wise details of park projects completed and area of parks developed (as on 20.11.2025)

Sl. No.	State/ UT	Completed AMRUT park projects		Completed AMRUT 2.0 park projects	
		No	Area of parks (in acre)	No	Area of parks (in acre)
1	Andaman and Nicobar Islands	3	0.22		
2	Andhra Pradesh	97	204.44		
3	Arunachal Pradesh	2	1.95	8	988.42
4	Assam	13	13.31		
5	Bihar	25	65.52		
6	Chandigarh	3	0.77		
7	Chhattisgarh	191	349.79		
8	Dadra and Nagar Haveli and Daman and Diu	2	0.69		
9	Delhi	7	195.62	2*	3.27*
10	Goa	2	1.98		
11	Gujarat	124	997.20	60	839.56
12	Haryana	33	15.40		
13	Himachal Pradesh	9	2.84	7	57.82
14	Jammu and Kashmir	14	5.13		
15	Jharkhand	35	84.86		
16	Karnataka	180	347.76		
17	Kerala	78	55.21		
18	Ladakh	6	25.06		
19	Lakshadweep	3	1.27		
20	Madhya Pradesh	110	422.04	188	904.37
21	Maharashtra	128	454.92	2	1.47
22	Manipur	1	3.65		
23	Meghalaya	8	1.76		
24	Mizoram	4	8.49		
25	Nagaland	10	5.10		
26	Odisha	48	116.69		
27	Puducherry	9	4.10		
28	Punjab	35	54.32		
29	Rajasthan	77	298.02	1	0.47
30	Sikkim	3	0.03		
31	Tamil Nadu	409	337.64	469	383.02
32	Telangana	35	442.43		
33	Tripura	3	4.51		
34	Uttar Pradesh	320	470.08		
35	Uttarakhand	42	36.00		
36	West Bengal	420	241.65	1	1.73

*As reported by the UT on 04.12.2025